

14721 Papers Laid on VAISAKHA 14, 1881 (SAKA) Messages from 14722
the Table Rajya Sabha

12:34 hrs.

**CORRECTION OF ANSWER TO UN-
STARRED QUESTION NO. 1149**

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das) laid a statement correcting the reply given on the 2nd March, 1959 to Unstarred Question No. 1149 by Shri S. M. Banerjee regarding Class IV Employees of Survey of India.

STATEMENT

Add the following at the end of the answer:—

N.B. The numbers reported above are as on 31st December, 1958 (afternoon).

12:40 hrs.

PAPERS LAID ON THE TABLE

BOMBAY PUBLIC TRUSTS (CORPORATION) ORDER

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (5) of Section 4 of the Inter-State Corporations Act, 1957, a copy of the Bombay Public Trusts (Corporations) Order, 1959, published in Notification No. G.S.R. 374 dated the 4th April, 1959. [Placed in Library. See No. LT-1404/59].

REPORT OF HINDUSTAN AIRCRAFT LTD.

The Deputy Minister of Defence (Shri Raghuvaranaih): On behalf of Sardar Majithia, I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of the Hindustan Aircraft Limited for the year 1957-58, along with the Audited Accounts. [Placed in Library. See No. LT-1405/59].

REPORT OF BHARAT ELECTRONICS LTD.

Shri Raghuvaranaih: I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956 a copy of Annual Report of the Bharat Electronics Limited for the year 1957-58 along with the Audited Accounts. [Placed in Library. See No. LT-1406/59].

12:41 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (1) 'In accordance with the provisions of rule 123 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th April, 1959, agreed without any amendment to the Coal Grading Board (Repeal) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 24th April, 1959.'
- (2) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 30th April, 1959, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to consolidate and amend the law relating to arms and ammunition. The names of the Members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.'